

LOK SABHA DEBATES

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LOK SABHA

Thursday, April 19, 1962/

Chaitra 29, 1884 (Saka)

*The Lok Sabha met at Eleven of
the Clock*

[MR. SPEAKER *in the Chair*]

MEMBERS SWORN

Mr. Speaker: If there be any hon. Members who have not taken the oath or subscribed to the affirmation, they may do so now.

Shrimati Vijaya Raje Scindia
(Gwalior)

Shri Mohanlal Bakliwal (Durg)

Shri Sisir Kumar Saha (Birbhum)

11.01 hrs.

BUSINESS OF THE HOUSE

Mr. Speaker: We shall now take up questions.

Since many of the hon. Members are new, it will help me and the Reporters, if they announce their names before asking supplementary questions. We shall require that practice only for some time, but that would help us in the beginning.

There is one other thing, if I may be permitted to say just at this moment. It has been seen here that we have hardly been able to take up ten or twelve questions during the Question Hour. It is for hon. Members here to decide whether we should continue that practice, or they desire that a larger number of questions might be covered.

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Shri Raghunath Singh: A larger number should be covered.

Mr. Speaker: There is growing awareness on the part of hon. Members, and we are getting more and more questions. If I disallow many of them or convert them into unstarred questions, then hon. Members feel disappointed, and they insist that their questions must be allowed as starred questions. But the ultimate result remains the same, because only ten or twelve questions are covered, and the others are only printed in the proceedings with written answers.

Therefore, I hope that hon. Members would agree that we should try to cover more questions here in order to elicit information, and hon. Members can use the information that they will get for other discussion in other forms. May I take it that this is agreed to?

Several Hon. Members: Yes.

Shri Nath Pai: May I submit one thing? We would very much like to see that more questions are covered every day. But the reason why we cannot take up so many questions is not that we are asking too many supplementary questions; if you can somehow persuade the Treasury Benches to give forthright answers to questions, then a larger number of questions can be covered.

Mr. Speaker: In my opinion, during the Question Hour, not a second should be lost in unnecessary answer or question. The questions should be brief and to the point, and the answers precise. Then probably we will be able to cover more questions.